

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Srinagar)

Subject: Modification to the Calendar for the year 2019.

Notification

No: 43

Dated: 01-06-2019

On the basis of the recommendation made by the Hon'ble Committee constituted for preparation of High Court Calendar for the year 2019, as approved by Hon'ble the Chief Justice, it is hereby notified that on account of Eid-ul-Fitr, 6th June, 2019 is declared as non-sitting day for Srinagar wing of the High Court and in-lieu thereof 16th November, 2019 is declared as working day for Srinagar wing of the High Court.

By Order.

(Sanjay Dhal) 1/6/19
Registrar General

No: SS88/105

Dated: 01-06-2019

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice High Court of J&K.
2. Secretary to Hon'ble Mr/Mrs Justice _____
....for information of their Lordships,
3. Registrar Vigilance, High Court of J&K, Srinagar.
4. Registrar Rules, High Court of J&K, Srinagar.
5. Registrar Judicial, High Court of J&K, Srinagar
6. Joint Registrar Judicial, High Court of Jammu and Kashmir, Srinagar.
....for information.
7. Incharge NIC for uploading the same on the official website of the High Court.
8. Secretary, J&K High Court Bar Association, Srinagar for information with the request to circulate the same amongst the members of the Bar.

Registrar General 1/6/19